

these universities only after this condition is fulfilled.

**Periodic Assessment of Achievement
of Family Planning Schemes**

*178. SHRI BALASAHEB VIKHE
PATIL :

SHRI CHIRANJI LAL
SHARMA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to lay a statement showing :

(a) whether Government have made any periodic assessment of achievements of family welfare schemes initiated either by Central Government or where Central Government have given financial assistance ;

(b) when the study was made last ;

(c) whether more incentive has to be given to families to improve the results ;

(d) whether health education and creating proper awareness in rural areas is absolutely necessary for success of the schemes ;

(e) if so, whether present strength of health education covering villages by the State Governments is sufficient ; and

(f) if not, whether Central Government would undertake to supplement efforts of State Governments in the regard and if so, details and Government's reaction in this regard ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) to (f) Achievements under the Family Welfare Programme are assessed regularly every month. In order to further accelerate the pace of the Family Welfare Programme, Government have recently taken a number of important decisions. The main thrust of these decisions is to increase the community participation, provided enhanced monetary compensation to individual acceptors, cash awards to State Governments, increase the outreach of services in urban slums and congested areas, intensify educational efforts through mass media and inter-personal communication and give greater recognition to acceptors of terminal methods of family

planning with two children like the issuing of Green Cards. In the Rural areas apart from Extension/Health Educators at P.H.Cs, all the Health personnel at the Primary Health Centres, sub-centres and village levels are involved in imparting health education. Health infrastructure in rural areas is being substantially augmented in a phased manner in order to impart education and provide services and supplies closest to the door-steps of the people.

Utilisation of the Ships Lying Idle

*179. SHRI M.M. LAWRENCE :

SHRIMATI SUSEELA
GOPALAN :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether about 10 ships of numerous owners, who bought them after availing generous help from Shipping Development Fund Committee, public financial institutions and banks, are lying idle since a long time heading to become scrap ultimately ;

(b) if so, whether Government propose to acquire them and put them to advantageous use ; and

(c) if not, reasons thereof ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAY BHASKARA REDDY) : (a) Six Indian vessels are lying idle for want of employment. There are eight vessels which are held up at different places under court orders. Besides, there are 10 vessels which are awaiting scrapping/sale abroad. Permission to scrap or sell some vessels has already been granted while other cases are under consideration.

(b) No, Sir.

(c) It is not the policy of the Government to take over such ships.

Persons Suffering from Mental Illness

*180. SHRI K. MALLANA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any study has been conducted by Central Government regarding the number of persons suffering from mental illness ; and